

## REPORT ON REVISION OF PATENTS LAW

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the Table a copy of each of the following papers :

- (i) Report on the revision of the Patents Law by Shri Justice N. Rajagopala Ayyangar; and
- (ii) Summary of the main recommendations made by Shri Justice N. Rajagopala Ayyangar in his report on the revision of Patents Law in India. [Placed in Library. See No. LT-1808/59.]

## REPORT OF TARIFF COMMISSION ON FAIR PRICE OF ZINC AND GOVERNMENT RESOLUTION THEREON

Shri Manubhai Shah: I beg to lay on the Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy of each of the following papers :

- (i) Report (1959) of the Tariff Commission on the fair price of zinc payable to the Metal Corporation of India Limited;
- (ii) Government Resolution No. 15/15/Met/58, dated the 5th December, 1959; and
- (iii) Statement explaining reasons why the documents at (i) and (ii) above could not be laid on the Table during the period prescribed under the said sub-section. [Placed in Library. See No. LT-1807/59.]

## RECOMMENDATIONS OF CONSUMER GOODS TRADE DEVELOPMENT MISSION

Shri Manubhai Shah: I beg to lay on the Table a copy of the statement showing the recommendations made in the Report of the Consumer Goods Trade Development Mission which visited India in October-November, 1958 and decisions of the Government thereon. [Placed in Library. See No. LT-1806/59.]

## REPORT OF INDIAN DELEGATION TO ILO

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): On behalf of Shri Abid Ali, I beg to lay on the Table, a copy of the Report of the Indian Government Delegation to the 43rd session of the International Labour Conference held at Geneva in June, 1959. [Placed in Library. See No. LT-1804/59.]

## ANNUAL REPORT OF RESCUE STATIONS COMMITTEE

Shri L. N. Mishra: On behalf of Shri Abid Ali, I beg to lay on the Table, a copy of the Annual Report of the Rescue Stations Committee, Dhanbad, for the year 1958-59. [Placed in Library. See No. LT-1805/59.]

Shri T. B. Vittal Rao (Khammam): May I make a submission? This report was published in the *Indian Labour Gazette* about a month ago. I do not understand why Government should have taken so much time to lay it on the Table of the House. They are laying it at the lag end of the session, perhaps in order that we may not discuss this report in this session. When it was published in the *Indian Labour Gazette*, which is issued by the Ministry of Labour and Employment of the Government of India, they could as well have placed it on the Table of the House.

Shri L. N. Mishra: As soon as the report is submitted, it has to be sent to the various delegates representing the trade unions and the State Governments, and then it comes to us.

Shri T. B. Vittal Rao: I am talking of the report of the Rescue Stations Committee. This report was published in the *Indian Labour Gazette* issued by the Ministry of Labour and Employment in the October magazine. I think Government have taken so much time to place it on the Table of the House, perhaps to avoid a discussion on it.

Shri L. N. Mishra: I shall try to find out. I shall look into the matter and find out the reason for it.